

TA No :38/2022

07.11.2022

Ld., counsel Ms. Divyakumari for applicant banks.

D-19 & D-20 by Ld., counsel Mr.Devadarshan.

No representation for other defendants.

Applicant bank filed memo with respect to merger of D-21(Andhra bank) with 2nd applicant Union Bank of India today (Dy no3860/2022).

As per the proceedings merger memo was filed on earlier occasion and as per the order of the Hon'ble PO dated 03.01.2022 the memo was allowed, second applicant carried out the amendment and amended OA filed on 15.10.2022.

Later the case has been transferred to DRT-1 and the matter was taken up before the Hon'ble PO on 27.10.2022 and ordered to file proper memo.

For proper memo, Post on 23.11.2022